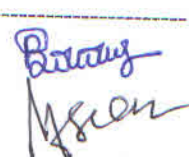


NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 30-1-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER(T).


APPLICATION NUMBER : 2P14/16  
PETITION NUMBER : TP 85/16  
NAME OF THE PETITIONER(S) : B. BHARAMANDA  
NAME OF THE RESPONDENT(S) : JAMBUNATHA MOBILE PHONES  
PVT. LTD. & 5 OTHERS.  
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
1	Rajesh Badami 96845303003	PCS	
2	Venkatanarayana 9945222830	Discp.	

PCS for Petitioner is present. He has filed memo of appearance for petitioner. He has also filed 2 sets of copies. Shri Venkatanarayana, Advocate, representing on behalf of counsel for respondents is present. He has requested time.

For filing 2 sets of copies on behalf of respondents, time granted till 13.03.2017.

  
MEMBER (J)

  
MEMBER (T)